

F.No. 01(03)/Roster/CESTAT/2025/Part-II
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 01.07.2025

ORDER NO. 120 of 2025 (REVISED)

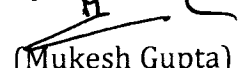
Hon'ble President is pleased to partially modify the roster order no. 107 of 2025 for **CESTAT, Chandigarh** on **07.07.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 07.07.2025	Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member (Technical)	Recused matters: E/1686/2012, E/1422/2012, E/2840 to 2842/2011, E/60108 to 60109/2013 and E/60044/2023

Note:

1. No adjournment will be granted in the above matters.
2. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders" / "court proceedings".

By Order,


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/Chandigarh/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, Chandigarh /Bar Association, Chandigarh /O/o Commissioner (AR), Chandigarh/Notice Board/Website/Guard File/Office Copy.


Deputy Registrar